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**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/223/2016

NAME OF THE PETITIONER(S) : Mrs. Sundaramball Sivasamy

NAME OF THE RESPONDENT(S) : M/s S S School Transporters Private Limited & another

UNDER SECTION : 111 of Companies Act, 1956/58 of Companies Act, 2013

**S.No. NAME (IN CAPITAL)
SIGNATURE**

DESIGNATION

REPRESENTATION BY WHOM

1) K. RAMASAMY &
G. V. MOHAN KUMAR
2) N. B. N. SWAMY

Counsel for Respondents R1 & R2
Counsel for Petitioner.

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N. B. N. Swamy

ORDER

Shri N B N Swamy, counsel for petitioner. Shri G V Mohan Kumar, counsel for R1 & R2 present and prayed further time. At request time extended. Put up on **16.01.2017 at 10.30 A.M.**

vmmf

**(Ch. Md. Sharief Tariq)
Member (Judicial)**

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**(K. Anantha Padmanabha Swamy)
Member (Judicial)**